


CC No.54/2019
ED Vs. Suhritservices Pvt. Ltd.
10.09.2020

Present: Sh.Atul Tripathi, Ld. Spl. PP for complainant/ED along with IO Dinesh Kumar Jarwal.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. 322/RG/DHC/2020 dated 15.08.2020 and subsequent office order No Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 passed by District and Session Judge (PC Act) (CBI), RADC, New Delhi.

Ld. Spl. PP for ED submits that he has filed some applications which are of urgent nature and requested that arguments on the same may be heard in open court. Heard.

At request, list the matter for arguments on the application/further proceedings on **19.09.2020**.


(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi
10.09.2020